## 395 Written Answers

any distinction between the Cantonment areas and other areas. Civic amenities in the cantonment areas are provided subject to availability of funds.

## Imports by Mazgaon Dock Limited

6962. SHRI M.V. CHAN-DRASHEKHARA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether the Mazgaon Dock Limited, Bombay has been importing various kinds of pipes and other sophisticated fitting from abroad:

(b) if so, whether it has also been importing various kinds of ship fire protection doors; and

(c) if so, the details thereof and the sources of supplies and costs and expenditures incurred thereon during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI RAJA RAMANNA): (a) Yes, Sir.

(b) Presently this item is not being imported.

(c) The total value of imports including items at (a) during the last three years is as under:

	(Rs. Lakhs)
1986-87	10.402.23
1987-88	10,270.72
1988-89	8,826.47

The major countries of origin for these materials are U.K., West Germany and USSR.

## Suggestions of Chief Ministers for Eighth Plan

6963. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

 (a) whether Chief Ministers of all the States had requested to the Union Government to reverse the Planning process; and

(b) if so, the steps taken to implement the suggestions of the Chief Ministers while formulating the Eighth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PRO-GRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir, although some suggestions for changes in the planning process have been made.

(b) The new approach to the Eighth Five Year Plan, which is being evolved, aims at correcting the distortions that had crept in the past pattern of development. The new approach envisages not only the reorientation of the focus and priorities and planning, but also in its mechanism and procedures so as to achieve closer association of the Planning Commission with the State Planning organisations on the one hand, and closer integration between the institutions of democratic decentralisation in rural and urban areas and the State level planning institutions, on the other.